

**DETAILED DEMANDS FOR GRANTS,  
1979-80 OF MINISTRY OF INDUSTRY**

**THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES):** I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Industry, for 1979-80. [Placed in Library. See No LT-4262/79].

**SIKH GURDWARAS ELECTION ENQUIRIES  
(AMDT) RULES, 1979**

**THE MINISTER OF STATE IN THE THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL)** I beg to lay on the Table a copy of the Sikh Gurdwaras Election Enquiries (Amendment) Rules 1979 (Hindi and English versions published in Notification No. G.S.R 328(E) in Gazette of India dated the 2nd April, 1979, under sub-section (3) of section 146 of the Sikh Gurdwaras Act, 1925. [Placed in Library. See No LT-4263/79].

**NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951**

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D PATIL):** I beg to lay on the Table a copy of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Service Act, 1951:—

(1) G.S.R 435 published in Gazette of India dated the 24th March, 1979 containing corrigendum to Notification No. G.S.R. 160 dated the 3rd February, 1979.

(2) G.S.R 436 published in Gazette of India dated the 24th March, 1979 containing corrigendum to Notification No. G.S.R 159 dated the 3rd February, 1979

(3) The Indian Administrative Service (Fixation of Cadre Strength)

Second Amendment Regulations, 1979, published in Notification No G.S.R. 471 in Gazette of India dated the 31st March, 1979.

(4, The Indian Administrative Service (Pay) Second Amendment Rules, 1979, published in Notification No G.S.R 472 in Gazette of India dated the 31st March, 1979. [Placed in Library. See No LT-4264/79].

**ANNUAL REPORT OF NATIONAL INSTRUMENTS LTD., CALCUTTA FOR 1977-78**

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV)** I beg to lay on the Table a copy of the Annual Report (Hindi @version) of the National Instruments Limited, Calcutta, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956 [Placed in Library. See No. LT-4265/79].

**AUDIT REPORTS ON THE ACCOUNTS OF DELHI FINANCIAL CORPORATION FOR THE YEARS FROM 1971-78 TO 1975-76 WITH STATEMENT FOR DILAY**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLAH):** I beg to lay on the Table.—

(1) A copy each of the Audit Reports (Hindi and English versions) on the accounts of the Delhi Financial Corporation for the years, 1971-72, 1972-73, 1973-74, 1974-75 and 1975-76, under sub-section (7) of section 37 of the State Financial Corporations Act, 1951.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Audit Reports. [Placed in Library. See No. LT-4266/79].

@English version of the Report and Hindi and English versions of Review by the Government on the working of the Company, were laid on the Table on 22nd December, 1978.